

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS & FERTILIZERS  
DEPARTMENT OF FERTILIZERS

**LOK SABHA**

**UNSTARRED QUESTION NO. 4643 TO BE ANSWERED ON: 20.03.2026**

**Upgradation of Fertilizer Plants**

**4643. Shri Parshottambhai Rupala:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government proposes to instruct fertilizer industries to replace obsolete vessels, machinery and process equipment to enhance public safety, considering that fertilizer plants handle hazardous chemicals and are often located in polluted and densely populated areas;
- (b) if so, the details of such directives, alongwith the due timelines and applicable safety standards in this regard;
- (c) the steps taken by the Government to implement new energy efficiency norms in fertilizer units;
- (d) whether the fixed cost policy has been revised to implement new fixed cost norms, if so, the details thereof and the status of fixed cost matters pending since 2014; and
- (e) whether periodic safety audits and incentives for technology upgradation are under consideration, if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

**(SMT. ANUPRIYA PATEL)**

(a) (b) and (e): The safety and security of urea manufacturing units does not fall directly under the purview of the Department of Fertilizers. However, in order to promote safe operations, the Department has developed a model safety protocol checklist, obtained from urea units on a monthly basis for review and monitoring. Routine health checkup of Ammonia systems including storage tanks, adoption of safety in design of Ammonia storage and handling during transportation, disaster management training of employees, emergency response planning are some of the major aspects covered in these reports.

For SSP units, Department of Fertilizers conducts technical audit and inspection of SSP manufacturing units through approved agencies. These audits assess plant capability, production norms, raw material use, and compliance with Fertilizers (Control) Order standards.

(c): An Expert Group under NITI Aayog engaged to recommend the energy norms to be applicable for Urea unit w.e.f. 1st April, 2025 has submitted its report. The Department is in the process of obtaining the approval of Competent Authority.

(d): The revision of fixed cost of Urea manufacturing Units along with reinstating the provisions of the minimum fixed cost of Rs. 2300/MT under the Modified NPS-III with effect from 2nd April 2014 are under examination.

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